

Phosphorus Plant

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*613. { **Shri Subodh Hansda:**
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the proposal for setting up a Phosphorus plant has been finally considered by Government;

(b) if so, the decision thereon;

(c) whether any foreign help is necessary for this plant; and

(d) if so, the nature thereof?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

The Project for the manufacture of Phosphorus in the Public Sector has been deferred for the time being due to the non-availability of adequate power to accommodate this Project in the Third Five Year Plan, and because the economic aspects of the project do not appear to be quite attractive, for the present.

Foreign help would be necessary for the project in the form of heavy equipment and technical know-how, because of highly hazardous and complicated technology involved in the manufacture of Phosphorus.

Shri Subodh Hansda: From the statement I find that this project has been deferred from the Third Plan owing to shortage of electricity. Also it has been mentioned that the economic position of this project is not a very attractive one. If so, may I know whether there is any necessity to reconsider this project in the future also?

Shri Kanungo: Of course, when conditions are more favourable, because this is an industry which we need.

Shri Subodh Hansda: May I know the present requirements of phosphorus in this country, and how they are being met?

Shri Kanungo: The total of last year's requirements, which have been rather reduced, has been 392,000 kgs.

Shri S. C. Samanta: May I know the location of this industry, and the place where phosphorus is available to a great extent?

Shri Kanungo: That has not been decided yet, because the project has been shelved for the moment.

Shri Rameshwar Tantia: May I know whether Rajasthan will be given consideration for locating this and other factors will be easily available in that State?

Mr. Speaker: Surely.

Fallow Land in Goa

*614. **Shri Bibhuti Mishra:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that large tracts of land are lying fallow in Goa;

(b) if so, what is the total acreage of land lying fallow; and

(c) what steps are being taken by Government to bring it under plough?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) About 92,000 hectares.

(c) A team of senior officials of the Ministry of Food and Agriculture visited Goa recently and their report, which includes measures for agricultural improvement, is under consideration of the Government.

श्री विभूति मिश्र : क्या सरकार इन जमीनों को तोड़ने के बाद गोआ के बे-जमीन लोगों को या उनकी कोऑपरेटिव सोसाइटीज को खेती करने के लिये देगी ?

Shrimati Lakshmi Menon: The question deals with fallow land. So many acres are...

Mr. Speaker: The hon. Member wants to know whether these lands would be given to co-operative societies for cultivation.

Shrimati Lakshmi Menon: That will be decided after the report has been studied.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि कब तक इस बारे में कोई निर्णय कर लिया जाएगा ?

Shrimati Lakshmi Menon: As soon as possible.

Shri Hem Barua: May I know whether it is a fact that land in Goa is under the monopoly of landlords reared up by the Portuguese regime, and if so, whether Government propose to introduce the land reforms obtaining in our country, in Goa also?

Shrimati Lakshmi Menon: It all depends. After the report has been studied, we will consider whether the land reforms prevalent in India should be introduced there.

श्री ज० ब० सिंह : क्या सरकार यह सोच रही है कि जो पापुलेशन हिन्दुस्तान के अन्दर गोम्रा के बाहर है, उस में जो बहुत गरीब लोग हैं उन को वहाँ ले जाकर और ऊसर जमीन को बांट कर बसाया जाय ।

अध्यक्ष महोदय : वह तो कह रही हैं कि पहले रिपोर्ट आ जाने दीजिये ।

प्रधान मंत्री तथा बंदेशिक-कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : मैं जवाब दे दूँ । इस का कोई अन्देश नहीं है कोई हमारा इरादा नहीं है इस तरह करने का । इस तरह वहाँ के लोगों में बहुत बड़बड़ी पैदा हो जायगी कि हम बाहर के लोगों को वहाँ बसा रहे हैं । वहाँ काफी लोग रहते हैं, यह तो है नहीं कि वह खाली पड़ा हुआ

है । गौर तो हर बात पर होगा, लेकिन बहुत कम अन्देश है इस बात के होने का ।

Shri Indrajit Gupta: With reference to the reply the hon. Prime Minister gave, I would like to know—of course, I understand the objection to people from outside settling there—to what extent the landless Goans who were forced to migrate to Bombay and other places for lack of any employment in Goa would be allowed to return and settle there.

Shri Jawaharlal Nehru: I have given my immediate reaction to the question. Goans can always go there; so indeed can others. But in regard to the scheme of settling people there, that is a different matter.

Shri Indrajit Gupta: Goans.

Shri Jawaharlal Nehru: Goans can always go there as individuals and establish themselves.

Accident in Indo-German Prototype Centre, Okhla

*615. **Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there was a fatal accident resulting in the death of a trainee on 24th March, 1962 in the foundry shop of the Indo-German Prototype-cum-Production Training Centre at Okhla (New Delhi);

(b) if so, the causes leading to this accident;

(c) whether the victim was removed to the hospital after an hour;

(d) whether any enquiry was held; and

(e) if so, the details thereof?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (e). A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.